

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1740
TO BE ANSWERED ON 13.02.2023**

**STUDY ON ECONOMIC AND SOCIAL BENEFITS OF MIGRANT
LABOURERS**

1740. ADV. A.M. ARIFF:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is true that the average daily wage in Kerala is more than double the national average and if so, the details thereof including State/UT-wise and the sector average daily wage in the country;**
- (b) whether the Government has taken note of the fact that due to the highest daily wage in the country, migrant labourers are coming down to Kerala in large numbers and if so, the details including the number of such migrant labourers;**
- (c) whether it has come to the notice of the Government that several migrant labourers are bringing their families also to Kerala in anticipation of better educational opportunities for their wards; and**
- (d) if so, whether the Government intends to commission a study on the economic and social benefits of migration to the State of Kerala and to support the State accordingly and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The annual average daily wage rates for general agricultural labourers and non-agricultural labourers in the State of Kerala are Rs.736.31 and Rs.684.90 respectively in 2021-22.

Migration of workers from one area to another area is a continuous process and the migrant workers keep on moving from one area to another area in search of work.

As per Census 2011 data, the total number of inter-State migrant workers in the country are 4,14,22,917, of which 7,13,934 migrant workers are in the State of Kerala.
